

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3444
ANSWERED ON:25.04.2012
EVACUATION OF COAL
Shetkar Shri Suresh Kumar

Will the Minister of COAL be pleased to state:

- (a) whether the Government has asked Coal India Ltd. and its subsidiaries to take immediate steps to evacuate coal from pitheads or face action ;
- (b) if so, the details thereof; and
- (c) the present status thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): Liquidation of pithead stocks lying with the subsidiary companies of Coal India Limited is a continuous process. While no specific direction has been issued by the Ministry of Coal to Coal India Limited or its subsidiary companies in the recent past to evacuate coal from pitheads or face action, the position is regularly monitored in the Quarterly Review Meetings held at the level of Minister of Coal.

(b & (c): Do not arise, in view of reply given to part (a) of the Question.